

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) DIARY NO(S). 37696/2026

[Arising out of impugned final judgment and order dated 07-04-2026 in WP No. 511/2026 passed by the High Court of Judicature at Bombay at Goa]

RAJENDRA LAXMAN PARAB & ORS.

Petitioner(s)

VERSUS

MORMUGAO PORT AUTHORITY & ORS.

Respondent(s)

FOR ADMISSION

IA No. 186208/2026 - INTERVENTION/IMPLEADMENT, IA No. 186668/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 185876/2026 - PERMISSION TO FILE PETITION (SLP)

Date : 02-07-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE SHEEL NAGU
(PARTIAL COURT WORKING DAYS BENCH)

For Petitioner(s) : Mr. Ninad Laud, Adv.
Mr. Dcosta Ivo Manuel Simon, AOR

For Respondent(s) : Mr. Ujjwal Singh, AOR
Ms. Manisha Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the petitioners
seeks to withdraw the present Special Leave Petition.

Permission is granted.

The Special Leave Petition is, accordingly,
dismissed as withdrawn with liberty to file an
appropriate application before the High Court and seek
variance of the impugned order.

(PRIYANKA MALIK)
COURT MASTER (SH)

(POONAM VAID)
ASSISTANT REGISTRAR